

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.†2585**

TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)

KIDNEY RACKETS

†2585. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several doctors, kidney donors and other persons have been arrested by a Special Investigation Team (SIT) in the kidney racket case in the country;

(b) if so, the details thereof and total number of such cases reported and the action taken against guilty persons during each of the last three years and the current year, State-wise; and

(c) the effective steps taken by the Government to check such cases in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b): National Crime Records Bureau (NCRB) has started collecting data on cases reported under the Transplantation of Human Organs Act, 1994 since 2014. State/UT wise cases reported, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted under the Transplantation of Human Organs Act, 1994 during

2014 is enclosed at Annexure-I. Recently one case vide FIR No. 268/16 dated 02.06.16 u/s 120 B/419/420/468/471 IPC & 18/19/20 Transplantation of Human Organs Act, P.S. Sarita Vihar has been registered by Delhi Police. The details of the case may be seen at Annexure-II.

(c): 'Public Health', 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Ministry of Home Affairs has issued an Advisory on Prevention, Registration, Investigation and Prosecution of Crime to all the State Governments/UT Administrations.

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under the Transplantation of Human Organs Act, 1994 during 2014

SL	State/UT	2014					
		CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0
21	Punjab	0	1	0	0	1	0
22	Rajasthan	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	1	0	0	0	0	0
	TOTAL STATE(S)	1	1	0	0	1	0
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	1	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	TOTAL UT(S)	1	0	0	0	0	0
	TOTAL (ALL INDIA)	2	1	0	0	1	0

Source: Crime in India
Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Details of the case for illegal trade in kidney

FIR No., date & u/s	Name of hospitals	Brief facts of the Case
268/16 dated 02.06.16 u/s 120B/419/42 0/468/471 IPC & 18/19/20 Transplantati on of human Organs Act	Inderparstha Apollo Hospital, Mathura Road, Sarita Vihar, New Delhi	<p>On receipt of a secret information about kidney transplant racket in Apollo Hospital, an enquiry was conducted which revealed that some persons are indulging in kidney transplant racket. They prepared forged ID proof and other documents and got transplanted the kidneys of five persons illegally in Apollo Hospital in a well planned manner.</p> <p>A case was registered in this regard. During the course of investigation, 13 accused persons including donors & recipients have been arrested in the case.</p>
